

## **Regarding Kutia group of villages to remain integral part of Odisha**

**SHRI SAPTAGIRI SANKAR ULAKA (KORAPUT):** Thank you, Madam Chairperson, for giving me this opportunity. I would like to raise the issue about the Kutia group of villages. Kutia is an integral part of Odisha. It was previously under the Jeypore Estate and later integrated into Orissa Province on 1<sup>st</sup> April, 1936 based on the linguistic demarcations. To create a separate Province based on the linguistic lines, the Government of India issued the Government of India (Constitution of Orrisa) Order, 1936, which was published in the Gazette of India on 19<sup>th</sup> March, 1936.

In 1955, the State of Andhra Pradesh was created, and since then, it has been creating a dispute by trying to wrongfully claim Kutia Panchayat as part of its territory. In 1968, the Odisha Government approached the hon. Supreme Court and after multiple trials, in 2006, the apex body determined that it lacked jurisdiction of the inter-State boundary, and it further declared that such matters can only be decided by the Parliament, and it imposed a permanent injunction on the disputed area.

Madam Chairperson, Kutia has been a part of Odisha since 1936. Madam, through you, I would like to request the Government to instruct the State of Andhra Pradesh not to intervene in the internal matters of Odisha, and that Kutia should remain a part of Odisha. That is our demand, and this has to be done immediately. Thank you so much.

**HON. CHAIRPERSON:** Shri Amar Sharadrao Kale ji ? not present

Dr. M. K. Vishnu Prasad ji